

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No. 571/2019

Date of Decision: 9th August, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Pramod Rupchand Patil
Age : 69 Years, Occ.:Retired
Ruptara Niwas, House No.5/1327,
Hanuman Nagar, Bhusawal,
Tal. Bhusawal,
Dist.Jalgaon - 425 201. *Applicant*

VERSUS

1. Union of India,
Through its Secretary,
Ministry of Railway,
Rail Bhavan,
New Delhi - 110 001.
2. The Divisional Railway Manager,
Bhusawal, Dist. Jalgaon - 425 201.
3. The Divisional Railway Manager
Personnel Branch,
Bhusawal - 425 201. *Respondents*

ORDER (ORAL)

PER: R. VIJAYKUMAR, MEMBER (A)

When the case was called, nobody appeared for the applicant. This application was filed on 29.01.2019 under Diary No.126/2019 and despite the passage of six months, objections have not been removed.

2. Learned counsel for the applicant has also not appeared today to present his case. It is quite apparent that the applicant has lost interest in the matter and in the circumstances that objections have not been removed, we cannot proceed in the matter.

3. The Original Application is accordingly dismissed without any order as to costs.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

ma.

16/8/19